

(W)

Date: 14.9.1989.

Applicant by Mr. L.M.
Nerlekar. Respondents by Mr.
J.G. Sawant.

Mr. Nerlekar prays for
four weeks time to file the
an application for condonation of
delay. Permission granted.
Applicant to file application for
condonation of delay by
17th October 1989 with a copy to
the respondent's Advocate.
Respondent may thereafter file
their say in the matter.

Call on 12th December 1989
for directions.

M.P. No. 926/89
for condonation
of delay.

SSL
12/89

P.S. Chaudhuri

(P.S. Chaudhuri)
Member (A).

Date: 12.12.1989

Applicant by Mr. L.M. Nerlekar.
Respondent by Mr. J.G. Sawant.

S.O. to 7.2.1990 for the say
of the respondent and directions.
Applicant need not remain
present on that date.

P.S. Chaudhuri

(P.S. CHAUDHURI)
Member (A)

